

(iv) reducing accumulated losses by reduction of paid-up share capital, so that the latter equals capital reserve,

(v) fresh cash contribution by constituent units, and

(vi) diversification into new lines of production.

(c) to (e) In view of the continuing and mounting losses of BBJ, the question of its reorganisation and restructuring is under consideration in consultation with the concerned authorities. The various suggestions made by the Union, will also be taken into consideration.

Talks on Assam Agitation

8257. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the leaders of the agitation in Assam on foreign nationals issue have since offered for direct talks with Government!

(b) if so, whether such direct talks have recently been held; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) No Sir.

(c) Does not arise.

Inclusion of Tribes in Eastern States in Scheduled Tribes List

8258. SHRI N. GOUZAGIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from various tribal organisations/groups of Manipur, Mizoram, Meghalaya and Assam demanding recognition of their tribes and inclusion in the list of Scheduled Tribes; and

(b) if so, how long Government intend to take for the disposal of this issue concerning the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The proposal would be duly considered when the Government decides to undertake legislation for the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes.

Murders of Press People

8259. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of journalists, press correspondents, editors and sub-editors who have been murdered during the last three months in the country; and

(b) the steps which Government have taken to protect their lives and properties in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Report of Magisterial Inquiry into Killing of a Boy in a Taxi in Delhi

8260. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether report of the magisterial enquiry to ascertain facts about killing of a 14 year old boy Ganga in a moving taxi in Delhi has been received;

(b) if so, the details thereof; and

(c) if not, how long it will take and the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Not yet, Sir.

(b) Does not arise.